

INDEX

TO

LOK SABHA DEBATE

(EIGHTH SERIES)

VOLUMES VII TO IX

THIRD SESSION OF THE EIGHTH LOK SABHA

July 23, 1985 to August 29, 1985

Sravama 1, 1907 (Saka) to Bhadra 7, 1907 (Saka)



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LOK SABHA SECRETARIAT
NEW DELHI

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The Index is arranged alphabetically with the Subject Index separated and printed in the following order: Part I—SUBJECT INDEX, PART II—NAME INDEX. At the end of every entry, the Volume Number of the Debates is given in Roman numerals in parenthesis followed by the date of the Debates and column number or numbers, as the case may be [Printed as (XXIX—8.7.82), 110-11].

Under every main heading including various names, entries pertaining to Questions and Answers are arranged first, followed by entries pertaining to the Proceedings other than Questions and Answers, separated by the word "Debates" in italics.

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Information pertaining to Railways has been indexed under the various main headings commencing with the word Railway e.g. "RAILWAY LINE (S)", "RAILWAY TRAIN (S)" etc.

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Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below :

A.M.	Adjournment Motion
B.O.H.	Business of the House
C.A.	Calling Attention to Matter of Urgent Public Importance
Consid.	Consideration stage of a Bill
Consid. Cl.	Consideration of the Clauses of a Bill
D.G.	Demands for Grants
D.E.G.	Demands for Excess Grants
D.E.G. (R)	Demands for Excess Grants (Railways)
D.S.G.	Demands for Supplementary Grants
D.S.G. (R)	Demands for Supplementary Grants (Railways)
Dis.	Discussion
H.A.H. Dis.	Half-an-Hour Discussion
Int.	Introduction Stage of a Bill
L.S.	Lok Sabha
M.	...	---	Motion
Q.P.	Question of Privilege
Pet.	Petitions
R.S.	Rajya Sabha
Res.	Resolution
St.	Statement

PART I—SUBJECT INDEX

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TO

LOK SABHA DEBATES

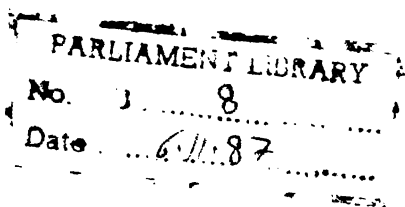
(EIGHTH SERIES)

VOLUMES X TO XII

FOURTH SESSION OF THE EIGHTH LOK SABHA

November 18, 1985 to December 20, 1985

Kartika 27, 1907 (Saka) to Agrahayana 29, 1907 (Saka)



LOK SABHA SECRETARIAT
NEW DELHI

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The Index is arranged alphabetically with the Subject Index separated and printed in the following order: Part I—SUBJECT INDEX, PART II—NAME INDEX. At the end of every entry, the Volume Number of the Debates is given in Roman numerals in parenthesis followed by the date of the Debates and column number or numbers, as the case may be [Printed as (XII—19.12 82), 12-13].

Under every main heading including various names, entries pertaining to Questions and Answers are arranged first, followed by entries pertaining to the Proceedings other than Questions and Answers, separated by the word "Debates" in italics.

All the Bills are alphabetically arranged under the main heading "BILL(S)".

Information pertaining to Railways has been indexed under the various main headings commencing with the word Railway e.g. "RAILWAY LINE (S)", "RAILWAY TRAIN (S)" etc.

All the papers laid on the Table of the Lok Sabha are indexed only under the main heading "PAPERS LAID ON THE TABLE".

Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below :

A.M.	Adjournment Motion
B.O.H.	Business of the House
C.A.	Calling Attention to Matter of Urgent Public Importance
Consid.	Consideration stage of a Bill
Consid. Cl.	Consideration of the Clauses of a Bill
D.G.	Demands for Grants
D.E.G.	Demands for Excess Grants
D.E.G. (R)	Demands for Excess Grants (Railways)
D.S.G.	Demands for Supplementary Grants
D.S.G. (R)	Demands for Supplementary Grants (Railways)
Dis.	Discussion
H.A.H. Dis.	Half-an-Hour Discussion
Int.	Introduction Stage of a Bill
L.S.	Lok Sabha
M.	Motion
Q.P.	Question of Privilege
Pet.	Petitions
R.S.	Rajya Sabha
Res.	Resolution
St.	Statement

PART I—SUBJECT INDEX

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